

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.151 of 2008**

**Dated: 14<sup>th</sup> July, 2010**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

Uttar Pradesh Power Corporation Ltd. ... Appellant (s)  
Versus  
C.E.R.C. & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Jaiddep Gupta, Sr. Adv. With  
Mr. Sangata Nath Mitra &  
Mr. Arpit Higgins

Counsel for the Respondent (s): Mr. G. Umapathy for MPPTCL  
Mr. K.K. Agrawal & Mr. Dilip Singh (Reps.)

**ORDER**

It is represented by Mr. G. Umapathy, the learned counsel for the Respondent, that already joint meeting has been held and the disputes have been almost settled. It is also stated that the joint meeting copy has also been served on the other side.

Post the matter on **22.07.2010.**

**(Justice P.S. Datta)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/ksm